

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:7453  
ANSWERED ON:22.05.2012  
WELFARE OF FISHERMEN  
Kumar Shri Vishwa Mohan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government has received any proposal related to welfare of fishermen, from the State Government of Bihar;
- (b) if so, the details thereof;
- (c) whether the Union Government has formulated any scheme for the welfare of fishermen in the country; and
- (d) if so, the funds made available to the various States under the scheme?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) and (b): Yes, Madam. A proposal from Government of Bihar was received during 2011-12 for construction of 2000 houses, 102 handpumps and 18 Community halls in 17 districts of Bihar at a total cost of Rs. 1046.80 lakh involving Central Share of Rs. 523.40 lakh. The proposal could not be considered as the State Government did not furnish the documents required in accordance with the guidelines of the scheme.

(c) and (d): The Central Government administers a Centrally Sponsored Scheme-`National Scheme for Welfare of fishermen`. The scheme is demand driven and no specific allocations are made to the States. A sum of Rs. 44.56 crore was released under the scheme during 2011-12 for various welfare activities.